

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UN-STARRED QUESTION NO.3427**  
TO BE ANSWERED ON 18.12.2015

**DAY CARE CENTRES**

3427. SHRI DILIP PATEL  
SHRI PREM DAS RAI

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of day care centres being run by the Government along with the funds allocated/released therefor during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government plans to increase the number of day care centres in the country and if so, the details thereof;
- (c) whether there has been any assessment of the need for more day care centres, if so, the details and the outcome thereof;
- (d) whether proposals from various State Governments including those from the North Eastern States are pending with the Union Government for release of funds for day care centres;
- (e) if so, the details thereof along with the reasons for such pendency, State/UT-wise and
- (f) the time by which the said proposals are likely to be cleared and funds to be released by the Union Government?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) The Ministry is implementing the Rajiv Gandhi National Crèche Scheme (RGNCS) for the children of working mothers which provide day care facilities to children of working mothers. The scheme is presently being implemented throughout the country through Central Social Welfare Board (CSWB) and Indian Council for Child Welfare (ICCW). Grants under the scheme are released to the Implementing Agencies and not to the State Government. The funds are further disbursed by the Implementing Agencies to their State Councils/Boards/ Non-Governmental Organisations.

State/UT-wise number of creches under RGNCS for the last three years are available in the Annual Reports of the Ministry for the respective years. The copies of these Reports are available in Library of Lok Sabha Secretariat and also available on Ministry's website [www.wcd.nic.in](http://www.wcd.nic.in). State/UT-wise number of creches under RGNCS for current year in respect of CSWB and ICCW are at Annexure-I (a) and I(b) respectively.

State/UT-wise funds allocated/released by CSWB under RGNCS for the last three years are available in the Annual Reports of the Ministry for the respective years. The copies of these Reports are available in Library of Lok Sabha Secretariat and also available on Ministry's website [www.wcd.nic.in](http://www.wcd.nic.in). State/UT-wise funds allocated/released by CSWB for

current year is at Annexure-II. State/UT-wise funds allocated/released by ICCW for last three years and current year is at Annexure-III.

As per information furnished by the Department of Posts, 5 crèches for children of Government employees has been established. Funds are released as part of the grant-in-aid from the Central Welfare Fund to the Circle Welfare Fund to Support various welfare initiatives including establishment and running expenses of crèches. The recurring grants-in-aid is admissible @ Rs. 2655/- per month per crèche. The admissible amount of support of 5 crèches is Rs. 1.59 lakhs per annum and Rs. 6.37 lakhs for the last three financial year and the current financial year.

As per information furnished by Ministry of Social Justice & Empowerment, the Ministry is implementing a plan Scheme of Integrated Programme for Older Persons( IPOP), under which financial assistance, in the form of grant-in-aid is given to Panchayati Raj Institutions/Local Bodies, Non-Governmental Voluntary Organizations, Institutions of Organizations set up by Government Recognized Educational Institutions, Charitable Hospitals/Nursing Homes, and Recognized Youth Organizations such as Nehru Yuvak Kendra Sanghathan (NYKS) etc for running and maintenance of inter-alia, Old Age Homes, Day Care Centres, Mobile Medicare Units etc. In exceptional cases such financial assistance is also provided to the State Governments/UT administrations. However, no proposal from the State Governments for seeking financial assistance under the Scheme has been received in this Ministry till date. As such, no funds are being allocated to the Day Care Centres run by the Government at present.

As per information furnished by Department of Personnel & Training (DOPT), DOPT runs 13 creches through Grih Kalyan Kendra in Delhi, Faridabad, NOIDA and Jaipur. These creches are being run as welfare measure to Central Government employees and their dependents.

(b) to (d) No, Madam.

(e) to (f) Does not arise.

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Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 3427 for 18.12.2015

No. of creches (State/UT wise) being run by CSWB under RGNCS during the current year (2015-16)

S. NO.	STATE/UT	No. of Creches
1	Andhra Pradesh	1334
2	Andaman Nicobar	36
3	Bihar	233
4	Chandigarh	19
5	Chattisgarh	861
6	Delhi	156
7	Goa	32
8	Gujarat	890
9	Haryana	198
10	Himachal Pradesh	354
11	Jammu & Kashmir	682
12	Jharkhand	592
13	Karnataka	724
14	Kerala	554
15	Lakshadweep	0
16	Madhya Pradesh	2173
17	Maharashtra	1541
18	Odisha	604
19	Puducherry	163
20	Punjab	105
21	Rajasthan	383
22	Tamil Nadu	952
23	Uttar Pradesh	1378
24	Uttarakhand	506
25	West Bengal	835
26	Assam	304
27	Arunachal Pradesh	154
28	Manipur	308
29	Meghalaya	75
30	Mizoram	162
31	Nagaland	33
32	Tripura	131
33	Sikkim	107
	<b>Grand Total</b>	<b>16579</b>

No. of creches (State/UT wise) being run by ICCW under RGNCS during the current year (2015-16)

S.No.	STATE/UT	No. of Creches
1.	Andhra Pradesh	189
2.	Arunachal Pradesh	35
3.	Assam	385
4.	Bihar*	248
5.	Chandigarh	21
6.	Chhattisgarh	365
7.	Dadra & Nagar Haveli	30
8.	Delhi C.C.	12
9.	Gujarat	247
10.	Haryana	272
11.	Himachal Pradesh	119
12.	J & K	85
13.	Jharkhand	220
14.	Karnataka	155
15.	Kerala	260
16.	Lakshadweep	13
17.	M.P. (Pragati Manav)	171
18.	Maharashtra	330
19.	Manipur	160
20.	Meghalaya	45
21.	Mizoram	100
22.	Nagaland	130
23.	Odisha	28
24.	Pondicherry	1
25.	Punjab	102
26.	Rajasthan	200
27.	Tamil Nadu	54
28.	Tripura	125
29.	Telangana	254
30.	Uttar Pradesh	430
31.	Uttarakhand	26
32.	West Bengal C.C.	217
	<b>TOTAL</b>	<b>5029</b>

\* In Bihar (248) the programme is being restructured.

Approximately 150 creches in various States are in the process of restructuring.

**Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 3427 for 18.12.2015****Details of funds released by CSWB (State/UT wise) under RGNCs for the current year**

S. No.	STATE / UT	Amount Released (Rs.)
1	Andhra Pradesh	40508508
2	Andaman Nicobar	1144368
3	Bihar	3655620
4	Chandigarh	603972
5	Chattisgarh	25250268
6	Delhi	4958928
7	Goa	921852
8	Gujarat	26903244
9	Haryana	3687408
10	Himachal Pradesh	8685585
11	Jammu & Kashmir	21467496
12	Jharkhand	18648960
13	Karnataka	23014512
14	Kerala	15946976
15	Lakshadweep	0
16	Madhya Pradesh	63067392
17	Maharashtra	67083276
18	Odisha	17949624
19	Puducherry	4905948
20	Punjab	3337740
21	Rajasthan	11899308
22	Tamil Nadu	29202576
23	Uttar Pradesh	43644924
24	Uttarakhand	15003936
25	West Bengal	27390660
26	Assam	9377460
27	Arunachal Pradesh	4895352
28	Manipur	9790704
29	Meghalaya	2384100
30	Mizoram	5149656
31	Nagaland	349668
32	Tripura	4164228
33	Sikkim	1133772
	<b>Grand Total</b>	<b>516128021</b>

## Statement referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 3427 for 18.12.2015

## Details of funds released by ICCW (State/UT wise) under RGNCs for the last 3 years and the current year

Sl. No.	STATE/UT	(Amount Released) (Rs.)			
		2012-13	2013-14	2014-15	2015-16
1	ASSAM	158,58,680	138,98,420	196,65,099	122,41,912
2	MANIPUR	64,77,688	50,97,382	77,89,696	50,01,312
3	MIZORAM	48,03,520	33,73,060	49,44,800	31,78,800
4	NAGALAND	59,33,760	40,79,460	62,69,280	35,49,660
5	TRIPURA	59,52,528	46,09,260	64,63,452	36,06,172
6	MEGHALAYA	18,54,300	13,77,480	24,28,550	14,30,460
7	ARUNACHAL PRADESH	19,77,920	12,36,200	10,87,856	11,01,984
8	ANDHRA PRADESH	255,18,700	171,01,944	229,12,020	143,57,580
9	BIHAR	131,39,040			
10	CHATTISGARH	232,05,240	128,91,800	149,45,534	121,32,420
11	PUNJAB	45,66,876	32,49,440	44,95,915	32,49,440
12	DELHI	20,66,220	14,90,484	5,75,716	2,54,304
13	GUJRAT	122,20,720	87,24,040	143,51,736	75,33,756
14	HARYANA	201,85,380	138,45,440	156,83,780	84,48,544
15	HIMACHAL PRADESH	45,98,664	51,21,400	12,60,924	37,82,772
16	ANDAMAN & NICOBAR	4,23,840			
17	CHANDIGARH	11,12,580	7,41,720		5,40,396
18	MAHARASHTRA	161,76,560	117,96,880	186,48,960	95,15,208
19	MADHYA PRADESH	55,00,090	37,66,439	79,08,576	49,16,544
20	RAJASTHAN	89,99,536	66,40,160	110,98,526	57,00,648
21	TAMIL NADU	63,99,984	32,84,760		16,91,828
22	JHARKHAND	42,24,272	58,91,376	104,98,040	37,47,452
23	UTTAR PRADESH	170,31,304	141,28,000	242,09,862	121,67,740
24	KERALA	137,74,800	82,64,880	145,28,484	72,68,856
25	LAKSHDWEEP	6,88,740	4,59,160		2,64,900
26	ORISSA	-	20,48,009	79,36,404	
27	PONDICHERY	52,980	35,320	57,921	35,320
28	WEST BENGAL	117,26,240	78,05,720	138,49,346	60,89,168
29	DADAR & NAGAR HAVELI	8,45,914	9,18,320	17,02,826	9,53,640
30	JAMMU & KASHMIR	48,03,520	30,02,200	42,03,080	18,01,320
31	KARNATAKA	104,90,040	60,22,060	71,16,980	49,27,140
32	UTTARAKHAND	-		3,92,052	7,73,508
33	MODEL CRECHES	2,59,375			
	<b>GRAND TOTAL</b>	<b>2508,69,019</b>	<b>1709,00,814</b>	<b>2450,25,415</b>	<b>1402,62,784</b>